

ANNEXURE-'A'

MONTHLY REPORT ON COMMERCIAL COURTS
JULY, 2025

Sr. No.	Name of the Court	Total Disposal in the month	Average Time Taken (in days)		
			Filing	Trial Judgment	& Enforcement of Judgment
CENTRAL DISTRICT					
1	SH. VIDYA PRAKASH DISTRICT JUDGE (COMMERCIAL COURT)-01	40	1	149	51
2	SH. RAJESH KR. GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	44	2	491.5	391.81
3	SH. DEVENDER KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	52	2	199	182
4	SH. ANIL KR. SISODIA, DISTRICT JUDGE (COMMERCIAL COURT)-04	39	2	326.55	199.33
5	SH. MANOJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)-05	27	2	903.5	512.66
6	MS. NEELAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-06	55	2	309	297
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-07	29	2	286	68
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL COURT)-08	18	2	188.38	0
9	SH. DEEPAK GARG, DISTRICT JUDGE (COMMERCIAL COURT)-09	44	2	338.07	111.75
10	SH. AJAY PANDEY , DISTRICT JUDGE (COMMERCIAL COURT)-10	28	2	393	0
11	SH. S. S. RATHI, DISTRICT JUDGE (COMMERCIAL COURT)-11	45	1 to 2 days	279.48	35
12	MS. RAVINDER BEDI , DISTRICT JUDGE (COMMERCIAL COURT)-12	42	2	163.97	61.18
13	SH. M. K. NAGPAL, DISTRICT JUDGE (COMMERCIAL COURT)-13	37	2	300	189

Sr. No.	Name of the Court	Total Disposal in the month	Average Time Taken (in days)		
			Filing	Trial Judgment	& Enforcement of Judgment

WEST DISTRICT

14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL)-01	63	1	271	173
15	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	88	2	280	228
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	84	2	133.4	203
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-04	72	1	156.27	140.38
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-05	96	5	193.36	121.92
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-06	54	5	209.71	182.77

NEW DELHI DISTRICT

20	MS. PULASTYA PRAMACHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	71	14	472	531
21	SH. BALWANT RAI BANSAL, DISTRICT JUDGE (COMMERCIAL)-02	34	2	351	365
22	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-03	61	2	943	19

SOUTH DISTRICT

23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL)-01	201	WITHIN ONE OR TWO DAYS	114.82	130
24	MS. ANURADHA SHUKLA, DISTRICT JUDGE (COMMERCIAL COURT)-02	223		118.13	0
25	SH. SANDEEP YADAV, DISTRICT JUDGE (COMMERCIAL COURT)-03	232		152	365
26	SH. SANJEEV KR. SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-(DIGITAL)-04	208		108.32	365
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL)-05	180		87.51	365

SOUTH-EAST DISTRICT

28	SH. LAL SINGH, DISTRICT JUDGE (COMMERCIAL)	42	3	567	90
29	SH. NIKHIL CHOPRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	22	1	307	90
30	MS. VRINDA KUMARI, DISTRICT JUDGE (COMMERCIAL COURT)-03	19	1	556	129
31	MS. ANU GROVER BALIGA, DISTRICT JUDGE (COMMERCIAL COURT)-04	23	3	491	331
32	SH. BHUPESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)-05	45	1	671	530
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE (COMMERCIAL)-06	30	1	438	66
34	MS. NIRJA BHATIA, DISTRICT JUDGE (COMMERCIAL) (DIGITAL)-07	56	1	208.04	365
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL)-08	36	3	493.42	101.8

Sr. No.	Name of the Court	Total Disposal in the month	Average Time Taken (in days)		
			Filing	Trial Judgment	Enforcement Judgment
EAST DISTRICT					
36	SH DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL)-01	33	45	265	215
37	MS RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL)-02	18	45	81.4	340
NORTH-EAST DISTRICT					
38	SH SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)	39	Filing 5-6 days & Service 41 days	319	167
SHAHIDARA DISTRICT					
39	SH BRIJESH KUMAR GARG DISTRICT JUDGE (COMMERCIAL)-01	27	1-2 days for filing and 30 to 45 days for service	210	106.27
40	MS KIRAN BANSAL, DISTRICT JUDGE (COMMERCIAL COURT-02)	26		631.5	129.3
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE (COMMERCIAL)-03	23		261.64	69.33
42	PAWAN KUMAR MATTO, DISTRICT JUDGE (COMMERCIAL)-04	11		387.8	132.8
NORTH-WEST DISTRICT					
43	MS PREETI AGRAWAL GUPTA, DISTRICT JUDGE (COMMERCIAL)-01	123	5	320	390
44	SH VINOD YADAV, DISTRICT JUDGE (COMMERCIAL COURT)-02	70	5	182	520
NORTH DISTRICT					
45	SH. AMIT KUMAR, DISTRICT JUDGE (COMMERCIAL)-01	135	2	602	365
46	SH UMED SINGH, DISTRICT JUDGE (COMMERCIAL)-02	113	2	463.86	356.72
SOUTH-WEST DISTRICT					
47	SH RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL)-01	37	1	368	392
48	SH VIKAS DHULL, DISTRICT JUDGE (COMMERCIAL)-02	31	9	213	125
49	SH AMIT BANSAL, DISTRICT JUDGE (COMMERCIAL)-03	36	3	222	118
50	SH RAKESH PANDIT, DISTRICT JUDGE (COMMERCIAL)-04	20	1	325	147

ANNEXURE-'A'

1. CASE CLEARANCE RATE FOR ALL TYPE OF CASES IN COMMERCIAL COURTS

July, 2025

SL.NO	CATEGORIES OF CASES	INSTITUTION DURING THE MONTH	DISPOSAL DURING THE MONTH	CASE CLEARANCE RATE (%)
1	COMMERCIAL SUIT	1023	962	94.04
2	COMMERCIAL ARBITRATION (OMP)	4	13	325
3	SUITS	0	2	0
4	APPLICATIONS UNDER ARBITRATION AND CONCILIATION ACT	1	2	200
5	MISCELLANEOUS CASES (CIVIL)	128	169	132.03
6	TRADE MARK CASES/IPR/COPY RIGHT	36	36	100
7	MISC. EXECUTION	10	8	80
8	REVIEW/REVISION PETITION	3	2	66.67
9	EXECUTION CASES	452	438	96.9
10	COUNTER CLAIM	11	6	54.55
11	RCA	0	1	0
12	PUBLIC PREMISES ACT	0	0	0
13	CONTEMPT PETITION	1	0	0
14	OMP (I) COMMERCIAL ARBITRTION u/s 9	2202	1474	66.94
15	OMP (T) COMMERCIAL ARBITRTION u/s 14 & 159	0	0	0
16	OMP (E) COMMERCIAL ARBITRTION u/s 27	4	4	100
17	OMP (MISC.) COMMERCIAL ARBITRTION u/s 29A	0	0	0
18	OMP (COMM.) COMMERCIAL ARBITRTION u/s 34	53	55	103.77
19	ARB.A (COMM.) COMMERCIAL ARBITRTION u/s 37(2)	3	2	66.67
20	EX COM AWARD BY ARB.COMM	31	8	25.81
TOTAL		3962	3182	80.31

2. SEX DISAGGREGATED DATA ON THE NUMBER OF JUDGES IN COMMERCIAL COURTS

TOTAL NUMBER OF JUDGES IN COMMERCIAL COURTS	MALE	FEMALE	OTHERS
50	37	13	0